

These Members have been co-opted in the Screening Committee and they have started previewing the remaining episodes of 'Uttar Ramayan'.

Supply of Kerosene to Orissa

1194. DR. KRUPASINDHU BHOI: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) the monthly allocation of kerosene made to Orissa during the first six months of 1989;

(b) whether the kerosene allocated to the State is far short of the requirement; and

(c) if so, the steps taken to increase the

quantum of kerosene to Orissa during the remaining six months of 1989?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI BRAHMA DUTT): (a) to (c). The kerosene requirements of States and UTs including Orissa are assessed by allowing suitable growth rate over the allocations made in the corresponding period of the previous year, and allocations are made accordingly. Besides the regular allocations, adhoc releases are also given to meet specific situations like floods, drought, shortage of LPG etc.

The details of allocations made to Orissa in accordance with the above policy during the first six months of 1989, are given below:—

(Figures in Tonnes)

<i>Month</i>	<i>Regular allocation</i>	<i>Adhoc allocation</i>	<i>Total allocation</i>
Jan. '89	11650	1265	12915
Feb. '89	11650	1265	12915
Mar. '89	9995	1665	11660
Apr. '89	9995	1265	11260
May '89	9995	1265	11260
June'89	9995	1765	11760

Allocation for the Monsoon Block (July-Oct. 89) has also been made at the rate of 12025 tonnes per month.

The allocation of kerosene to Orissa made in accordance with the existing policy is, by and large, considered adequate to meet the demand of the genuine consumers in the State.

The above policy is proposed to be continued during 1989.

Wholesale Price Index and Medicines

1197. DR. CHANDRA SHEKHAR TRIPATHI: Will the Minister of INDUSTRY be pleased to state: